

दिया है। किन्तु ये शेरर अभी तक भूतपूर्व रीवा स्टेट के महाराजा के नाम पर ही हैं और इन का अभी भारत के राष्ट्रपति के नाम पर हस्तांतरण नहीं हुआ है। वास्तविक रूप से शेररों के हस्तांतरण होने के बाद ही लाभ का विनिधान (allocation) किया जावेगा।

Tea Export to Japan

710. Shri P. C. Borooah: Will the Minister of **International Trade** be pleased to state:

(a) whether Tea Board is taking some effective steps to increase export of tea to Japan; and

(b) if so, the steps being taken in that direction?

The Minister of International Trade (Shri Manubhai Shah): (a) In view of the fact that Japan herself is a producer and exporter of tea and only a limited quantity of black tea allowed to be imported under their Foreign Exchange Allocation System, mainly for blending purposes, the Tea Board's promotional efforts have to be on a limited scale, generally at trade levels.

(b) The Tea Board has been participating in the Black Tea Festivals organised by departmental stores and the Japan Black Tea Association to promote the consumption of black tea in Japan. The last participation in such a festival in November, 1963 wherein good quality Indian tea for service, promotional literature etc. on Indian tea for distribution sent by the Tea Board evoked considerable interest and good publicity in Japanese Trade Journals. The Board is also making efforts to arrange the service of Indian tea at the time of the 1964 Olympic Games in Tokyo.

Bauxite Deposits in Maharashtra

**711. { Shri Kajrolkar:
Shri Yamuna Prasad Mandal:**

Will the Minister of **Steel, Mines and Heavy Engineering** be pleased to state:

(a) whether it is a fact that bauxite deposits have been found in Maharashtra State; if so, their location;

(b) whether the Maharashtra Government have a proposal to start Aluminium factory in the State; if so, its location; and

(c) whether any licence has been given by the Central Government to start Aluminium factory in Maharashtra State to make use of the Bauxite that has been found in the State?

The Deputy Minister in the Ministry of Steel, Mines and Heavy Engineering (Shri P. C. Sethi): (a) Bauxite deposits have been known to exist in Kolhapur, Kolaba, Thana and Satara Districts of Maharashtra.

(b) and (c). A licence under the Industries (Development and Regulation) Act, 1951, was issued in March 1960 to a firm in the private sector for establishment of an aluminium smelter at Popuhli near Chiplun in Ratnagiri District.

In view of the failure of the licensee to implement the project, alternate proposals for establishment of an Aluminium smelter in Maharashtra State are under consideration. The Maharashtra Government have also shown interest in associating themselves with the aluminium project to be started in the State.

Nahan Foundry

712. Shri David Munzri: Will the Minister of **Industry** be pleased to state:

(a) whether it is a fact that import licences granted by Government to the Nahan Foundry for importing raw materials and parts for manufacture of electric motors remained unutilised for years; and

(b) if so, full particulars of the import licences granted to the Nahan Foundry during the last six years with the date of licence and actual date of import?

The Minister of Industry (Shri Kanungo): (a) and (b). The information is being collected and will be laid on the Table of the House as early as possible.